

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petitions for Special Leave to Appeal (Crl.) Nos. 10699-10705/2023

[Arising out of impugned final judgment and order dated 28-02-2023 in A482 No. 5106/2022 28-02-2023 in A482 No. 5127/2022 28-02-2023 in A482 No. 5157/2022 28-02-2023 in A482 No. 5200/2022 28-02-2023 in A482 No. 5313/2022 28-02-2023 in A482 No. 6543/2022 28-02-2023 in A482 No. 6649/2022 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

DR. MALTI SACHAN @ MALTI CHAUDHARY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 157798/2023 - EXEMPTION FROM FILING O.T. AND IA No. 157795/2023 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 14-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) : Mr. Nikhil Majithia, Adv.
Mr. Rishi Kumar Singh Gautam, AOR
Mr. Romil Sagar Srivastava, Adv.
Mr. Neeleshwar Pavani, Adv.

For Respondent(s) : Ms. Garima Prasad, AAG
Ms. Ruchira Goel, AOR
Mr. Sharanya, Adv.

Dr. Sushil Balwada, AOR
Dr. Sanjay Gupta, Adv.
Mr. Srilok Nath Rath, Adv.
Mr. Nandlal Kumar Mishra, Adv.
Ms. Reena Rao, Adv.

Mr. Sanjay Parikh, Sr. Adv.
Ms. Maulshree Pathak, Adv.
Ms. Kritika, Adv.
Ms. Anuja Pethia, AOR

Mr. Dr. Rajeev Sharma, AOR
Mr. Viresh Kumar Bhawra, Adv.
Mr. Prashant Sharma, Adv.
Mr. Rajneesh Tingal, Adv.
Mr. Manish Arora, Adv.
Mr. Raghuvir Sharma, Adv.

Mr. Dharmendra Sharma, Adv.
Mr. Vipin Kumar Sharma, Adv.
Ms. Km Monika, Adv.
Ms. Meena Hasan, Adv.

Mr. Vikramjeet Banerjee, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Rajendra Singh Rana, Adv.
Mr. Shubhendu Anand, Adv.
Ms. Pankhuri Srivastava, Adv.
Mr. Alankar Gupta, Adv.
Mr. Mohan Prasad Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 22.07.2025.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER (NSH)